

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-OCW-85/2020)

IN

WRIT PETITION NO.942 OF 2018.

Prasad Naik

..... Applicant.

Vs

Goa Coastal Zone Management & ors.

..... Respondents.

Shri B. Pacheco, Advocate for the applicant.

Shri D. Shirodkar, Addl. Govt. Advocate for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 10th August 2020.

P.C.

Post the matter on 11.8.2020.

DAMA SESHADRI NAIDU, J.

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